

AB

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A. No. 771/2006

A.K. Parida.....Applicant
Vs.
Union of India & Others.....Respondents.

ORDER DATED 27th OF OCTOBER, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.
&
HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

Heard Sri U.B. Mohapatra, Ld. Senior Standing Counsel appearing for the Respondents. The Applicant (A.K. Parida) who was appearing in person is absent. It was submitted by Sri Mohapatra, Ld. SSC that the applicant is dead since long. In view of the above, since no application for substitution has been filed by any of the legal heirs of the applicant till date, in terms of sub Rule 2 of Rule 18 of CAT (Procedure Rules, 1987 this O.A. stands abated and is accordingly dismissed. No costs.

Registry is hereby directed to send copy of this order in the residential address of the applicant by Regd. Post with AD.

A.K. Parida
MEMBER JUDL.

C.R. Mohapatra
MEMBER ADMN.